

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(pt.)/9/30/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench, Kohima.

Dated Guwahati, 7th September, 2024.

Sub:- **Casual Leave.**

Ref:- Your note dated 04.09.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Mezivolu T. Therieh, Principal Judge, Family Court, Kohima has been granted **casual leave on 09.09.2024 and 10.09.2024, along with station leave permission from the morning of 08.09.2024 till the evening of 10.09.2024.** Further, Smti. Therieh is to hand over charge of her Court and Office to the Principal District & Sessions Judge, Kohima.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(pt.)/9/33/A, dtd. , 07-09-2024

Copy to:

1. Smti. Mezivolu T. Therieh, Principal Judge, Family Court, Kohima.
2. The Principal District & Sessions Judge, Kohima.
3. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

Shree